empowering them through awareness generation, training and capacity building. Community engagement through College Student Volunteers is envisioned in 115 most backward/aspirational districts as part of the Block Level initiatives. Student volunteers are to play an instrumental role in awareness generation regarding various important government schemes/ programmes as well as social issues.

- (ii) Swadhar Greh Scheme for relief and rehabilitation of women in difficult circumstances.
- (iii) Ujjawala Scheme is being implemented for Prevention of trafficking and for Rescue, Rehabilitation, Re-integration and Repatriation of victims of trafficking for commercial sexual exploitation.
- (iv) Working Women Hostels for ensuring safe accommodation for working women away from their place of residence.
- (v) Beti Bachao Beti Padhao (BBBP) Scheme is being implemented in all 640 district (as per census 2011) to improve Child Sex Ratio (CSR) and address related issues of empowerment of women on a lifecycle continuum.
- (vi) One Stop Centres Scheme for facilitating access to an integrated range of services including police, medical, legal, psychological support and temporary shelter to women affected by violence.
- (vii) Scheme for Universalisation of Women Helpline is intended to provide 24 hours emergency and non-emergency response to women affected by violence.
- (viii) Mahila Police Volunteers is to create public-police interface to facilitate outreach on issues related to violence against women and children

Apart from the above the Government of India had set up a dedicated and nonlapsable fund called Nirbhaya Fund in 2013 for implementation of initiatives aimed at enhancing the safety and security for women.

(b) National Crime Records Bureau set up under the aegis of Ministry of Home Affairs, Government of India publishes a comprehensive report titled "Crime in India" since 1953, which provides comprehensive statistics on crimes including crimes committed against tribal women.

Loss of land by tribals of attapadi in Kerala

1248. SHRI SURESH GOPI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that the tribals of Attapadi in Kerala keep on losing their land to others like settlers, builders, etc. during the last three years; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI SUDARSHAN BHAGAT): (a) and (b) Land and its management fall under the exclusive legislative and administrative jurisdiction of states as provided under the Constitution of India (Seventh Schedule – List II-State List – Entry No.18). The State Government of Kerala has reported that as per Kerala State Restriction in Transfer of lands and restoration of Alienated Land Act, 1999 (KST Act), 946 cases of land alienation have been identified in Attapadi between 01.01.1960 and 24.01.1986. However, at present, no instance of land alienation of Scheduled Tribes is reported from Attappadi in Kerala.

Education and nutritious food for tribal children

1249. SHRIMATI VIPLOVE THAKUR: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government proposes to introduce any new schemes to provide higher education and nutritious food to the children of tribal communities;
- (b) whether Government proposes to take any steps to provide education and employment to the children and youth of such communities; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) to (c) The Government in Budget 2018-19 has announced that in order to provide best quality education to the tribal children in their own environment by the year 2022, every block with more than 50% ST population and at least 20,000 tribal persons, will have an Eklavya Model Residential School (EMRS). Accordingly, Ministry of Tribal Affairs has taken necessary steps for establishment of EMRSs as per this announcement. The objective of EMRS is to provide quality middle and high school level education to Scheduled Tribe (ST) students in remote areas. Under the scheme fund is released to State Governments for enhancing the education system and infrastructure by providing hostels, coaching etc. Besides, Government has adopted a multi-pronged strategy for income generation among tribal youth through skill development and various training prorammes. Funds are also released towards skill development/other income generating schemes for (i) Planning and Management including office management (ii) Solar Technician/Electrician (iii) Beautician (iv) Textiles, sericulture, embroidery, handicraft and handloom development (v) Skills required for day to day construction works